

h ITEM NO.51

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 749/2015

SUDHIR AND ORS

Appellant(s)

VERSUS

STATE OF U P

Respondent(s)

(with office report)

Date : 16/02/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. U.R. Bokadia, Adv.
Mr. Mohd. Irshad Hanif, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Learned counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 10.12.2015 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.02.16
16:57:19 SCT
Reason: